

Measurement of each plot of land is approximately 6.25 bighas excepting two or three sites where approximately 13 bighas of land has been acquired.

(c) Price of land and tea bushes was mutually negotiated by the Oil and Natural Gas Commission with the Lakwa Tea Company.

(d) Yes, the Northeast Frontier Railway paid for tea bushes at the rate ranging from Rs. 3.95 to Rs. 6.90 per bush.

On the advice of the local S.D.O., the Commission paid for the tea bushes at the following rates :

For bushes over 3 year
and upto 5 years ... Rs. 5.00 per bush.

For bushes over 5 years
and upto 50 years ...Rs. 11.00 per bush.

**औषधि उद्योग के सम्बन्ध में प्रशुल्क
आयोग की सिफारिशें**

116. श्री रघुवीर सिंह शास्त्री :
श्री सीता राम केसरी :

क्या पेट्रोलियम तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को औषधि मूल्य ढांचे के सम्बन्ध में प्रशुल्क आयोग का प्रतिवेदन मिल गया है;

(ख) यदि हां, तो इस आयोग की उप-पत्तियां क्या हैं और इस प्रतिवेदन में क्या सिफारिशों की गई हैं; और

(ग) उन पर सरकार तथा औषधि निर्माण उद्योग की क्या प्रतिक्रियाएं हैं ?

पेट्रोलियम तथा रसायन और खान तथा धातु मंत्रालय में राज्य मन्त्री (श्री बा० रा० चव्हाण) : (क) जी हां ।

(ख) और (ग). प्रशुल्क आयोग की उप-पत्तियां और सिफारिशें विचाराधीन हैं ।

देश की उर्वरक सम्बन्धी आवश्यकताओं का अनुमान लगाने के लिए पश्चिमी जर्मनी के प्रतिनिधि मंडल की यात्रा

117. श्री रघुवीर सिंह शास्त्री :

श्री मयाबन :

श्री बंडपाणि :

श्री नि० रं० लास्कर :

श्री नारायणन :

श्री स्वामिनाथन :

श्री जैगलराया नायडू :

क्या पेट्रोलियम तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत में उर्वरक उद्योग की आर्थिक तथा तकनीकी स्थिति आंकने और उर्वरक सम्बन्धी आवश्यकताओं का अनुमान लगाने के लिए पश्चिम जर्मनी के एक प्रतिनिधि मण्डल ने भारत की यात्रा की थी ;

(ख) यदि हां, तो प्रतिनिधि मण्डल कितने स्थानों पर गया ;

(ग) यह यात्रा कहाँ तक सफल रही; और

(घ) क्या कोई समझौता किया गया है ?

पेट्रोलियम तथा रसायन और खान तथा धातु मंत्रालय में राज्य मन्त्री (श्री बा० रा० चव्हाण) : (क) से (घ). पश्चिम जर्मनी के के० एफ० डब्ल्यू० मिशन नामक एक दल ने गत जनवरी में भारत के कई स्थानों का दौरा किया और विभिन्न प्राधिकारियों से बातचीत की। यह मिशन तथ्य मासूम करने तथा पश्चिम जर्मनी कैपिटल ऐड से कुछ उर्वरक परियोजना / परियोजनाओं के लिए अर्थव्यवस्था की सम्भावनाओं का अध्ययन करने के लिए आया था। मिशन पश्चिम जर्मनी के प्राधिका-

रियों को रिपोर्ट देगा जिनकी प्रतिक्रिया की प्रतीक्षा की जा रही है।

Arrest of Smugglers in Bombay

118. SHRI GEORGE FERNANDES : Will the Minister of FINANCE be pleased to state :

(a) whether a large number of smugglers have recently been arrested in Bombay by the Revenue Intelligence Department of the Finance Ministry ;

(b) if so, the present position of the various cases filed against them ;

(c) whether Government have received the statements recorded by Revenue Intelligence Department from the arrested smugglers and others involved in these cases ;

(d) whether Government have in their possession any information involving the association of any Member of Parliament with the smugglers ; and

(e) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). A number of arrests have recently been made. The investigations are in progress but no complaints have yet been filed in the courts.

(c) Statements recorded by the Directorate of Revenue Intelligence or other investigating officers are not ordinarily received by Government. However, some statements have been received.

(d) and (e). Apart from some vague allegations the Government have no such information.

Supply of Barrels by Hind Galvanising and Engineering Co. Pvt. Ltd. to I.O.C.

119. SHRI GEORGE FERNANDES : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to refer to the reply given to Starred Question No. 315 on the 4th August, 1969 and state :

(a) the quantity of barrels supplied by Hind Galvanising and Engineering Co. Private Limited, to Indian Oil Corporation Limited, against their Tender No. OP/Ten-7/65 separately from steel received by them from D.G.T.D. on account of IOC, from imported steel received by them from IOC and from steel received by them against their own allocation;

(b) whether the Corporation have found the dealings of this firm satisfactory ; and

(c) if not, the reasons for showing undue favours to them by placing further orders instead of taking any action against their malpractices resulting in huge losses to the Corporation ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) 153,812 barrels were supplied by M/s. Hind Galvanising and Engineering Co. Pvt. Ltd., from the indigenous steel received by them. It has not been possible to obtain from this firm the break-up of this number between those fabricated by them from the steel received from D. G. T. D. an account of Oil Industry including Indian Oil Corporation and the quantity received against their own allocation. This firm supplied 96,188 barrels fabricated out of the steel supplied by Indian Oil Corporation.

(b) The dealings of this firm in the case of supplies against Tender No. OP/Ten-7/65 with the Indian Oil Corporation cannot be stated to be wholly satisfactory.

(c) No undue favours have been shown by Indian Oil Corporation either to M/s. Hind Galvanising and Engineering Co. Pvt. Ltd., or to any other fabricator in Calcutta. IOC has not also considered it advisable at this stage to suspend its dealings with this firm, as all the three fabricators in Calcutta namely (a) M/s. Industrial Containers Ltd., (b) Bharat Barrel & Drum Manufacturing Co. Pvt. Ltd., and (c) Hind Galvanising & Engineering Co. Pvt. Ltd., have joined together and quoted identical rates and terms for the supply of barrels against Indian Oil Corporation's Public tender, Exclusion of one party in the circumstances may only encourage the other two firms to